



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 199/15	TP 23/17	Hearing	433 (e) /433(f)	Security Services Vs Bhoruka Power Corpn. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. LAKSHMANAN. 9886355299.	Security Services.	
2.	Renukh. H.V. 8904992644	Bhoruka power	

ORDER

Representative of Petitioner Company is present. Counsel for Petitioner Company is absent. Mr. S. Santosh Narayan, Counsel for Respondents is present. He filed vakalat for Respondents. He requested time for filing objections. List it on 24/04/2017 and the matter will be heard on that day.


Member (J)


Member (T)